

**THE SPIRITUOUS PREPARATIONS (INTER-STATE TRADE AND
COMMERCE) CONTROL (REPEAL) ACT, 2006**

No. 32 OF 2006

[22nd August, 2006.]

**An Act to repeal the Spirituous Preparations (Inter-State Trade and Commerce)
Control Act, 1955.**

BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Act, 2006.

Repeal of Act
39 of 1955.

2. The Spirituous Preparations (Inter-State Trade and Commerce) Control Act, 1955 is hereby repealed.